

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SMT. Abhishri. D. Deo
COURT 41 ADDL SESSIONS JUDGE
Criminal Cause List Dated 09-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	SESSIONS CASE	100520/2014	The State Wadala P.S Vs Kannan @ Gondawala Andy Kaunder and others	
Sub Matter: MISC APPLN SC/0100158/2020				
2	SESSIONS CASE	1000518/2018	The State of Antop Hill Police Station Vs Soliya Salim Sayyed and other 1	PP
<u>HEARING</u>				
3	SESSIONS CASE	100609/2014	The State Antop Hill P.S Vs Harmitsingh Mohansingh Vadera and others	
4	SESSIONS CASE	100202/2018	The State of Vikhroli Police Station Vs Rajesh Aba Devgadkar	
5	SESSIONS CASE	100254/2018	The State of Dharavi Police Station Vs Tushar Pradeep Kamble and Others	
6	ABA	101296/2020	Munaf Kader Vadgama Vs The State Santacruz Police Station	Durgesh P. Jaiswal
7	ABA	101365/2020	Sonu Ram Bhosle Vs The State of Maharashtra Through Chunabhatti Police Station	Sudam Kashinath Mane
<u>DEFENCE EVIDENCE</u>				
8	SESSIONS CASE	100598/2013	The State CuffeParade P.S Vs Sanjay Ramsevak Mourya	
<u>EVIDENCE PART HEARD</u>				
9	SESSIONS CASE	100042/2015	The State Ghatkopar Police Station Vs Mohd. Yakub Munir Ahmad Shaikh	

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10	SESSIONS CASE	100143/2018	The State of Bhandup Police Station Vs Laxmi Shyam Kamble	
<u>EVIDENCE</u>				
11	SESSIONS CASE	100895/2014	The State Sahar P.S Vs Rehman Nasir Shah	
12	SESSIONS CASE	100130/2017	CHUNABHATTI POLICE STATION. Vs GAURAV RAJAN RAWOOL	
13	SESSIONS CASE	1000458/2018	The State of R.A.K. Marg Police Station Vs Omprakash Sanjivan Yadav	PP
<u>CHARGE</u>				
14	SESSIONS CASE	100363/2018	State L. T. Marg Police Station Vs Mr. Rajesh Narayan Narvekar	z
15	SESSIONS CASE	1000504/2018	The State of Sewree Police Station Vs Bilal Kareem Shaikh	PP
16	SESSIONS CASE	1000541/2018	The State of Colaba Police Station Vs Rahul Ramesh Yelwe	APP
17	SESSIONS CASE	100031/2019	The State of Bandra Police Station Vs Ayub Yunus Khan	APP
18	SESSIONS CASE	100374/2019	The State of Trombay Police Station Vs Mohd. Ali Samsu Rehman Shaikh	APP
19	SESSIONS CASE	100645/2019	The State of Maharashtra - Nehrunagar Police station Vs Rehan Abdul Rashid Qureshi	PP

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20	SESSIONS CASE	100646/2019	The State of Maharashtra - Nehrunagar Police Station Vs Rehan Abdul Rashid Qureshi	PP
<u>APPEARANCE</u>				
21	SESSIONS CASE	100148/2019	The State of Maharashtra- Shivaji Nagar Police Station Vs Jamal Jimauddin Khan	APP
22	SESSIONS CASE	101694/2019	The State of Maharashtra - Parksite Police Station Vs Sachin Madhukar Dalvi	APP
23	SESSIONS CASE	100240/2020	The State of Maharashtra - Vakola Police Station Vs Jessai Kizkethkidilie Mathai	APP
24	SESSIONS CASE	100619/2020	The State Byculla Police Station Vs Ramzan Hanif Gulab Rasool Shaikh	PP
<u>REPORT</u>				
25	MISC APPLN SC	100158/2020	The State Wadala P.S Vs Chakravati Laxman Kaundur	APP Khan Abdul Wahab

(Main Matter SESSIONS CASE/0100520/2014)

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1	SESSIONS CASE	100570/2017	The State Agripada Police Station Vs Aftab Nawab Hasan Shaikh	
2	CRI M A	101144/2020	Kisan Ramjit Upadhyay and Anr. in BA 55/2020 ---- Applicant Vs The State of Maharashtra - R. C. F. Police Station --- Respondent	Shahid Iqbal
<u>EVIDENCE PART HEARD</u>				
3	SESSIONS CASE	100428/2016	THE STATE OF N.M.JOSHI MARG POLICE STATION. Vs UPENDRA PRAGGJI GOHIL	
<u>EVIDENCE</u>				
4	SESSIONS CASE	100219/2015	The State Byculla P.Stn Vs Bunty Omprakash Godhariya	
5	SESSIONS CASE	100395/2016	THE STATE OF PANT NAGAR POLICE STATION. Vs SACHIN DAYANAND KHANDAGALE	
6	SESSIONS CASE	100472/2017	GHATKOPER POLICE STATION Vs YUSUF SAEED KHAN	
<u>COMPLIANCE</u>				
7	SESSIONS CASE	100214/2014	The State Dharavi P.S Vs Mohd. Amrullah Abbusama Khan 2. Rajesh Ramujagir Lodhi	
<u>REPLY/SAY</u>				
8	ABA	101366/2020	Shahajahan Bee Mohd. Shaikh and others 2 Vs The State Mankhurd Police Station	Anil Y. Bansode
9	ABA	101368/2020	Rafat Farhat Hussain Vs The State Santacruz Police Station	Bhati Associate
<u>APPEARANCE</u>				

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10	SESSIONS CASE	100343/2019	The State of Maharashtra- Wadala T. T. P. Stn. Vs Ibrahim Saifan Hirapuri	APP
11	SESSIONS CASE	100341/2020	The State of Maharashtra - Dadar Police Station Vs Vijay Narayan Bagdi	APP
<u>PRODUCTION OF ACCUSED</u>				
12	SESSIONS CASE	100391/2008	State of Maharashtra Vs Daulatsingh Kisansingh Bhati	
<u>FILING SAY EXH READY</u>				
13	SESSIONS CASE	100781/2019	The State of Maharashtra - Mahim Police Station Vs Terence Prakash Dsouza	APP
<u>CROSS-EXAMINATION</u>				
14	SESSIONS CASE	100659/2014	The State Antop Hill P.S Vs Meghaji Muraji Sinch and others	
15	SESSIONS CASE	100505/2015	The State of Antophill Police Station Vs Seeta Dadasaheb Bhandare	
16	SESSIONS CASE	100333/2016	THE STATE OF NIRMAL NAGAR POLICE STATION. Vs HASAN ANWAR ALI SHAIKH AND ORS.3	
Sub Matter: SESSIONS CASE/0100113/2017				
17	SESSIONS CASE	100113/2017	NIRMAL NAGAR POLICE STATION. Vs SIKANDAR SAID BEG	
(Main Matter SESSIONS CASE/0100333/2016)				
18	SESSIONS CASE	100291/2017	NIRMAL NAGAR POLICE STATION Vs SHABREJ @ TINNU ZULFEKAR SHAIKH (RETIWALA) AND ORS.03	

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19	SESSIONS CASE	100498/2017	The State Nirmal Nagar Police Station Vs Aasif @ Chadda Mohd. Meera Shaikh	
20	SESSIONS CASE	100075/2019	The State of Nirmal Nagar Police Station Vs Raffiq Ahamad Shaikh	APP
21	SESSIONS CASE	101657/2019	The State of Maharashtra - Nirmal Nagar Police Station Vs Arshad Hidayat Hussain Shaikh	APP

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1	SESSIONS CASE	100604/2017	The State DCB CID Unit-III Vs Manisha Gulab Pokharkar and other 5	
2	SESSIONS CASE	100376/2018	The State of Maharashtra Dongri Police Station Vs Mohsin Abdul Rahim Undre	z
3	SESSIONS CASE	1000702/2019	State of Maharashtra - Dharavi Vs Ramesh Kempa Shetty	PP
4	ABA	101331/2020	Vassem Patel And 4 Others Vs State Bandra Police Station	Rizwan Merchant And Associates
<u>EVIDENCE PART HEARD</u>				
5	SESSIONS CASE	100846/2014	The State - M.R.A. Marg P. Stn. Vs Ramesh Kumar Kale Gouda and Ors.	
6	SESSIONS CASE	100328/2015	The State Santacruz Police Station Vs Vikram Kolosingh Thapa Furkha Alias Nepali and anr.	
7	SESSIONS CASE	100628/2016	MULUND POLICE STATION. Vs RAJESH SURYAKANT DANNAVATE	
<u>EVIDENCE</u>				
8	SESSIONS CASE	100487/2015	The State - Trombay PS Vs Sagir Abdul Hamid Khan	
9	SESSIONS CASE	100788/2015	CHEMBUR POLICE STATION. Vs KAMLESH NARAYAN TAKEKAR AND ORS.04	
10	SESSIONS CASE	100449/2016	THE STATE OF NAGPADA POLICE STATION. Vs MANOJ BHUKHYAN YADAV AND ORS.04	

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11	SESSIONS CASE	100531/2016	PANT NAGAR POLICE STATION. Vs AMIT UTTAMRAO BHOSALE AND ORS.03	
			<u>CHARGE</u>	
12	SESSIONS CASE	100463/2016	THE STATE OF BHOIWADA POLICE STATION. Vs NITESH @ BUVA SHIVAJI CHIPLUNKAR	
			<u>REPLY/SAY</u>	
13	M A IN ABA	100305/2020	Sukhjendra Kumar Arora And 2 Vs State Govandi Police Station	Anandini Fernandes
			<u>CROSS-EXAMINATION</u>	
14	SESSIONS CASE	100740/2015	The State -Mankhurd PS Vs Deepak Kailashnath Jaiswal	

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<u>EVIDENCE PART HEARD</u>				
1	SESSIONS CASE	100437/2017	GHATKOPER POLICE STATION. Vs AKHTAR ALI CHHOTELAL WALDUKI SHAIKH	
<u>EVIDENCE</u>				
2	SESSIONS CASE	100459/2017	NAGPADA POLICE STATION Vs ZULFIKAR ALI DALVI	
<u>CHARGE</u>				
3	SESSIONS CASE	100283/2018	The State of Maharashtra-Antop Hill P. Stn. Vs Dhananjay Kumar Omkarnath Mishra-	
4	SESSIONS CASE	100280/2019	State of Maharashtra - Khar P. Stn. Vs Kiran Gabriel Bandi	PP
5	SESSIONS CASE	101773/2019	The State of Maharashtra - Dadar Rly. Police Station Vs Raju Kanti Raipuram @ Raikurmi	APP
<u>COMPLIANCE</u>				
6	SESSIONS CASE	100706/2017	The State Vakola Police Station Vs Vijay @ Anil Babu Barma	
<u>APPEARANCE</u>				
7	SESSIONS CASE	100176/2020	The State of Maharashtra - Mulund Police Station Vs Min Krushna Giri	APP
8	SESSIONS CASE	100627/2020	The State of Maharashtra Through Malbar Hill Police Station Vs Dilip Mansaram Dhobi @ Kanojia and Ors. 3	PP
9	SESSIONS CASE	100643/2020	The State - Park Site Police Station, Mumbai Vs Dipak Bhalchandra Pagare	PP